

the 2nd Stage, the project envisages construction of another dam at Poor-nagiri with an installation of 4 Units of 250 MW each with provision for 4 additional Units of 250 MW each at a future date. No flood control benefits were envisaged.

(iv) *Rapti (Bhalubang) Project:* The Project Report prepared by Nepalls Consultants envisages an installed capacity of 58 MW with irrigation and flood control benefits confined to Nepal.

(c) Does not arise in view of the answer to (a). ?

Cauveri Water Dispute

1220. SHRI KALP NATH RAI: SHRI M. KALYANASUNDARAM:

Will the Minister of IRRIGATION be pleased to state;

(a) whether the Tamil Nadu Government have approached the Central Government to take the initiative for holding another round of talks with the Chief Minister of Tamil Nadu, Kerala and Karnataka relating to the Cauveri water dispute;

(b) whether it has been contended by the Tamil Nadu Government that sharing of water will disturb the existing arrangement and adversely affect its irrigation programmes; and

(c) if so, what is the reaction of Government thereto?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): (a) Yes, Sir.

(b) The State Government has referred to its old stand, namely, that the Understanding of August 1976 was reached at a time when there was no popular Government in the State and that the proposed reduction in the present water use in the State will not be feasible.

(c) The Central Government proposes to convene a meeting of the Chief Ministers concerned shortly to arrive at an amicable settlement.

Lana requirement for Mejia (Kalidas-pur) Project

1221. SHRI KALYAN ROY: SHRI JAHARLAL BANERJEE: SHRIMATI PRATIMA BOSE:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government's attention has been drawn to the news item "will the Mejia Project Materialise" published in Coal Field News of India (Assam-sol) on the 10th July, 1980;

(b) if so, what are the details thereof; and what is Government's reaction thereto;

(c) what is the total area of land required by the ECL for the Mejia (Kalidaspur) Project;

(d) what is the area already given to ECL by the Government of West Bengal;

(e) when was the requirement by ECL sent for the second instalment of requisition of land;

(f) whether the District Magistrate, Bankura requested the ECL to send a list of problems in order to enable him to take appropriate steps;

(g) whether the list was sent, if so, when;

(h) whether any infrastructure has been built in Mejia including Mejia-Raniganj Railways Link, if not, reasons thereof; and

(i) whether the production is going to start and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (i) Information is being collected and will be laid on the Table of the House.